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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 63/NCLT/AHM/2017
With CA(CAA) No. 36/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: **Safal Consturction Pvt. Ltd.
Bsaful Infraheights Pvt. Ltd. (Joint Application)**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Dharmista Raval	Advocate	Petitioner	<u>Raval</u>
2. Yuvraj Thakore	Advocate	Petitioner	<u>Y. Thakore</u>

ORDER

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore present for petitioner.

At request of Learned Counsel of petitioner.

List the matter on 10.10.2017.

B. Lee 23(8)17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.